

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 313 of 2013

Dated : 15th September, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharana Pratap Bagh Resident's Welfare
Association ... Appellant(s)**

Versus

Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. N.L. Gupta
Mr. Saurabh Gandhi**

**Counsel for the Respondent (s): Mr. Raj Kumar Mehta
Mr. Elangbam
Ms. Ishita for R-1**

ORDER

The learned counsel for the Appellant wants to file the compilation of Judgments. He is permitted to do so within a week after serving copy on the other side.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**